

SHRI SUKHENDU SEKHAR ROY (West Bengal): Sir, I associate myself with the matter raised by the hon. Member.

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): Sir, I also associate myself with the matter raised by the hon. Member.

श्री नरेश अग्रवाल (उत्तर प्रदेश): महोदय, मैं स्वयं को इस विषय से सम्बद्ध करता हूँ।

SHRI T.K. RANGARAJAN (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

Remarks against Mother Teresa by R.S.S. Chief

SHRI DEREK O'BRIEN (West Bengal): Mr. Deputy Chairman, Sir, since Independence, only 43 people have been conferred the Bharat Ratna. Just 43 people, Sir! And, one of these 43 is Mother Teresa. So, the kind of comments made a few days ago not merely insult the memory of Mother Teresa, who, far from being a Christian Nun, is a national icon, is an international icon. Sir, I think, a statement like this insults all the 40 or 43 people who have been conferred the Bharat Ratna, and, it insults the nation.

Sir, the man, who made the statement, said, "she converts". There is an interesting thing. People like us who live their lives in Kolkata know this. Yes, Mother Teresa is on record saying, "I convert". She has said this. She said, "I convert Hindus to become good Hindus; I convert Muslims to become good Hindus; I convert Christians to become good Christians." Sir, there is beautiful classical Hindu text of the *Bhagavad Gita* or the *Quran*, we should follow those texts and not listen to one * because this is a wrong kind of advice which he is giving to the nation, and, the most dangerous part of this is nobody...*(Interruptions)*...*... (Interruptions)*...

श्री विनय कटियार (उत्तर प्रदेश) : क्या आप धर्मांतरण का समर्थन कर रहे हैं? ...*(व्यवधान)*...

SHRI DEREK O'BRIEN: Sir, nobody. *.. (Interruptions)*... Sir, my time. *... (Interruptions)*...

श्री परवेज हाशमी (राष्ट्रीय राजधानी क्षेत्र, दिल्ली): सर, ...*(व्यवधान)*...

SHRI JESUDASU SEELAM (Andhra Pradesh): How can they...*(Interruptions)*...

SHRI V. HANUMANTHA RAO (Telangana): Mr. Deputy Chairman, Sir...*... (Interruptions)*...

* Expunged as ordered by the Chair.

SHRI DEREK O'BRIEN: Sir, my time... *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Allow him to say. *...(Interruptions)...*
...(Interruptions)... Let him have his say. Why do you interrupt him?
...(Interruptions)... *...(Interruptions)...*

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, this is something which is not *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Please sit down. *...(Interruptions)...*
...(Interruptions)... Why do you interrupt him? *...(Interruptions)...*
...(Interruptions)... Sit down. Don't interrupt him. *...(Interruptions)...*
...(Interruptions)... All of you take your seats. *...(Interruptions).....(Interruptions)...*
Please take your seats.

SHRI JESUDASU SEELAM: Sir, this is being done... *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: I am asking Members on this side to sit down. Why do you interrupt him? *...(Interruptions)...* *...(Interruptions)...* You please sit down. Why do you interrupt him? *...(Interruptions)...* *...(Interruptions)...* Sit down.

SHRI JESUDASU SEELAM: Sir, this is our... *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: No, you have no right. *...(Interruptions)...*
...(Interruptions)... What is this? *...(Interruptions)...*

SHRI DEREK O'BRIEN: Sir, my time must be reset. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Yes, you will get one more minute.
...(Interruptions)...

SHRI DEREK O'BRIEN: Sir, two minutes are... *...(Interruptions)...*
...(Interruptions)... Everything is being taken away, Sir. At least, give me my time.

MR. DEPUTY CHAIRMAN: That is why I have compensated it by one minute.
...(Interruptions)...

SHRI DEREK O'BRIEN: Sir, I want to suggest to these kinds of people to visit the Nirmal Hriday, the home for the dying destitutes, to visit Shanti Nagar, to visit Shishu Bhavan and, interestingly, to listen to the former Shiv Sena MP, * who lived in Kolkata... *...(Interruptions)...*

* Expunged as ordered by the Chair.

श्री विनय कटियार: हमने उनको देखा है। ...*(व्यवधान)*... हमने उनके जीवन को देखा है। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: No mention of names. ...*(Interruptions)*...
...*(Interruptions)*... Name is expunged. ...*(Interruptions)*... ...*(Interruptions)*...
Name is expunged. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: Sir, this is... ...*(Interruptions)*...

SHRI SITARAM YECHURY (West Bengal): This cannot be allowed, Sir.
...*(Interruptions)*...

श्री उपसभापति: आप बैठिए। ...*(व्यवधान)*...

SHRI SUKHENDU SEKHAR ROY (West Bengal): All the time, my party...
(Interruptions)... ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Hon. Leader of the Opposition... ...*(Interruptions)*...
...*(Interruptions)*... Please.

श्री जेसुदास सीलम: सर, उनको बैठाइए। ...*(व्यवधान)*...

श्री उपसभापति: कृपया आप बैठिए। ...*(व्यवधान)*... Hon. LoP, Shri Ghulam Nabi
Azad, ask them to sit. ...*(Interruptions)*... ...*(Interruptions)*... Let him have his
say. ...*(Interruptions)*... ...*(Interruptions)*... You sit down. ...*(Interruptions)*...
...*(Interruptions)*... Mr. Naqvi, ask your people to sit down. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: Sir, I know, whenever we say something like this,
...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No, no. ...*(Interruptions)*... ...*(Interruptions)*...

SHRI DEREK O'BRIEN: Sir, ...*(Interruptions)*...

SHRI V. HANUMANTHA RAO: They are creating a problem for the law and
order ...*(Interruptions)*... ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: That is what I am asking. ...*(Interruptions)*...
...*(Interruptions)*... That is what I am asking. Why should they stand up? They
seem to support but they don't allow him to make the statement. ...*(Interruptions)*...
...*(Interruptions)*...

SHRI DEREK O'BRIEN: This is the problem because ...*(Interruptions)*...
...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: What kind of support is this? *...(Interruptions)...*
...(Interruptions)... Yes, yes. I will control him. *...(Interruptions)...*
...(Interruptions)... This side is not listening to me. *...(Interruptions)...*
...(Interruptions)... What do I do? *...(Interruptions)...* *...(Interruptions)...*

SHRI SITARAM YECHURY: They are opposing him. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Yes, please. *...(Interruptions)...*

SHRI DEREK O'BRIEN: Sir, this is the issue. The issue is that they all want to be the spokespersons but the day the statement was made, no BJP spokesperson went on television. Why? So, who the spokesperson is, we do not know. Who is pulling the strings? *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Okay, all right. *...(Interruptions)...*

SHRIDEREKO'BRIEN: The train is also going only from Ahmedabad to Nagpur. *...(Interruptions)...* *...(Interruptions)...* Sir, one point *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Okay, all right. *...(Interruptions)...*

SHRI DEREK O'BRIEN: No, Sir. All my time has gone away. Sir, on these issues, there is a difference between the 'spiritual' and the 'humanitarian'. This is a Bharat Ratna, which has been insulted. During the whole Session, in the last Session, the Prime Minister did not speak on this issue. There was nothing in the President's Address and yesterday *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Okay. You can now speak on the President's Address. *...(Interruptions)...* *...(Interruptions)...* All right. Shri Rajeeve to associate.

SHRI DEREK O'BRIEN: The book written on Mother Teresa was something beautiful for God. God is everyone's God. So, no one to get *...(Interruptions)...*
...(Interruptions)...

MR. DEPUTY CHAIRMAN: Shri P. Rajeeve. *...(Interruptions)...*
...(Interruptions)...

SHRI SUKHENDU SEKHAR ROY: Sir, allow him to speak. He has been interrupted. *...(Interruptions)...* *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: I gave him extra time. *...(Interruptions)...*
...(Interruptions)... I gave him extra time. *...(Interruptions)...* *...(Interruptions)...*
I gave him extra time. *...(Interruptions)...* *...(Interruptions)...* It is okay.

...(Interruptions)... ...(Interruptions)... He has made his point. ...(Interruptions)...
...(Interruptions)...

SHRI V.P. SINGH BADNORE (Rajasthan): What is the controversy, I cannot understand. ...(Interruptions)... ...(Interruptions)...

MR. DEPUTY CHAIRMAN: You have not given notice. You cannot do this. ...(Interruptions)... ...(Interruptions)... You have not given notice. You cannot do this. ...(Interruptions)... ...(Interruptions)... Congress benches should behave properly. ...(Interruptions)... ...(Interruptions)...

SHRI V.P. SINGH BADNORE: What is the controversy? ...(Interruptions)...
...(Interruptions)...

MR. DEPUTY CHAIRMAN: You have not given notice. You are not allowed. ...(Interruptions)... ...(Interruptions)... You sit down, Mr. Badnore. ...(Interruptions)... ...(Interruptions)...

SHRI V.P. SINGH BADNORE: *

MR. DEPUTY CHAIRMAN: You are not allowed. It is not going on record. ...(Interruptions)... ...(Interruptions)... What you say is not going on record. You are not allowed. You have not given notice. ...(Interruptions)... ...(Interruptions)... Shri P. Rajeeve has given notice. It is not going on record. Mr. Badnore sit down. ...(Interruptions)... ...(Interruptions)...

SHRI SITARAM YECHURY: Sir, what is this? ...(Interruptions)...
...(Interruptions)...

MR. DEPUTY CHAIRMAN: You are not allowed. Mr. Badnore, sit down. You are not allowed. What he said will not go on record. ...(Interruptions)...
...(Interruptions)... Only what Shri Rajeeve says, will go on record. ...(Interruptions)... ...(Interruptions)...

SHRI P. RAJEEVE (Kerala): Thank you, Sir. I am associating myself with the issue raised by my colleague Shri Derek. I had also submitted notice for this. Actually, I want to make two points.

MR. DEPUTY CHAIRMAN: You only associate in two sentences.

SHRI P. RAJEEVE: Two points only, Sir. This process of deiconisation of certain individuals is a necessary ingredient for spread of hindutva nationalism. First, they tried to deiconise Mahatma Gandhi, then deiconise Nehru and, now, they are trying to deiconise Mother Teresa. This is an attempt to spread communalisation in

* Not recorded.

this country. It is totally condemnable. Actually, Mother Teresa is not only Bharat Ratna. In addition, she is also Nobel Laureate. In her speech, while receiving the Nobel Prize, she specifically mentioned that India is my country. She served for the poor of this country. She stood for the humanitarian concern. Then, Sir, I demand that the Prime Minister should condemn the remarks of this man about Mother Teresa...*(Interruptions)*... *(Interruptions)*...

MR. DEPUTY CHAIRMAN: Shri Naresh Agrawal ...*(Interruptions)*...
...*(Interruptions)*...

SHRI P. RAJEEVE: I request the Prime Minister to condemn this to protect the secular fabric of this country. ...*(Interruptions)*... *(Interruptions)*...

SHRI SITARAM YECHURY: The Prime Minister should condemn. That is the demand we are making. ...*(Interruptions)*... *(Interruptions)*...

SHRI P. RAJEEVE: The Prime Minister should condemn this ...*(Interruptions)*...
...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: All those who associate will be added. ...*(Interruptions)*... *(Interruptions)*... Shri Naresh Agrawal has given notice. ...*(Interruptions)*... *(Interruptions)*... All names will be added. ...*(Interruptions)*...
...*(Interruptions)*... Mr. Naresh Agrawal. ...*(Interruptions)*... *(Interruptions)*... He has given notice. ...*(Interruptions)*... *(Interruptions)*... You have not given notice. Sit down. ...*(Interruptions)*... *(Interruptions)*... Sit down properly. ...*(Interruptions)*... *(Interruptions)*...

SHRI SITARAM YECHURY: Sir, they are associating. ...*(Interruptions)*...
...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: That is after this. Let him finish. ...*(Interruptions)*...
...*(Interruptions)*... Instead of associating, they are disturbing. That is what I do not like. ...*(Interruptions)*... *(Interruptions)*...

श्री नरेश अग्रवाल (उत्तर प्रदेश): माननीय उपसभापति जी, मदर टेरेसा को जो अपमानित किया गया है, मैंने भी उस पर नोटिस दिया है। ...**(व्यवधान)**...

श्रीमन्, ...**(व्यवधान)**...

श्री विनय कटियार: किसने अपमानित किया? ...**(व्यवधान)**...

श्री नरेश अग्रवाल: अब जिन्होंने किया, ...**(व्यवधान)**... आपने, ...**(व्यवधान)**... आपने किया अपमानित। ...**(व्यवधान)**... आपके ऐसे छोटे दिल वालों ने ...**(व्यवधान)**... आपके ऐसे छोटे दिल वालों ने ...**(व्यवधान)**...

श्री विनय कटियार: किसने? ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Sit down. ...**(Interruptions)**... ...**(Interruptions)**...
No, no. Only what Mr. Naresh says will go on record. ...**(Interruptions)**...
...**(Interruptions)**... आप बैठिए। Don't create problem? ...**(Interruptions)**...
...**(Interruptions)**...

श्री विनय कटियार: *

श्री सीताराम येचुरी: *

श्री नरेश अग्रवाल: श्रीमन्, ये लोग जो हैं, साम्प्रदायिकता फैलाने वाले, ...**(व्यवधान)**...

श्री उपसभापति: कटियार जी, बैठिए।...**(व्यवधान)**... Katiyarji, sit down.
...**(Interruptions)**... ...**(Interruptions)**... ठाकुर साहब, बैठिए। ...**(व्यवधान)**... बैठिए,
बैठिए।...**(व्यवधान)**...

श्री नरेश अग्रवाल: इन्होंने अपमानित किया।...**(व्यवधान)**... †विनय कटियार। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Mr. Katiyar. ...**(Interruptions)**... ...**(Interruptions)**...
...**(Interruptions)**... Mr. Naqvi. ...**(Interruptions)**... Please sit down. ...**(Interruptions)**...
...**(Interruptions)**... I would request all of you to resume your seats.
...**(Interruptions)**... ...**(Interruptions)**... All the Members except Mr. Naresh
Agrawal resume their seats. ...**(Interruptions)**... ...**(Interruptions)**...

श्री विनय कटियार: *

श्री उपसभापति: कटियार जी, बैठिए।...**(व्यवधान)**... आप बैठिए।...**(व्यवधान)**... You have
not given notice. ...**(Interruptions)**... ...**(Interruptions)**... बैठिए। आपने नोटिस नहीं
दिया है, बैठिए। अग्रवाल जी, बोलिए, you will only associate. ...**(Interruptions)**...
...**(Interruptions)**...

श्री नरेश अग्रवाल: मान्यवर, वह कहावत...**(व्यवधान)**...

श्री विनय कटियार: *

श्री सीताराम येचुरी: *

श्री उपसभापति: अग्रवाल जी, आप बोलिए।...**(व्यवधान)**... Don't look there.
...**(Interruptions)**... ...**(Interruptions)**...

*Not recorded.

† Expunged as ordered by the Chair.

श्री विनय कटियार: *

श्री उपसभापति: कटियार जी, बैठिए।...(व्यवधान)...

श्री विनय कटियार:*

श्री अली अनवर अंसारी: *

MR. DEPUTY CHAIRMAN: Please sit down. ...(Interruptions)...
...(Interruptions)... Sit down. ...(Interruptions)... ...(Interruptions)... All of you
sit down. ...(Interruptions)... ...(Interruptions)...

SHRI SITARAM YECHURY: Sir, how are you allowing this? ...(Interruptions)....
How are you allowing this sort of disruption? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I am not allowing. ...(Interruptions)...
...(Interruptions)... Everybody is...(Interruptions)...

SHRI SITARAM YECHURY: Sir, I take strong objection to this. You
appealed to the hon. Minister for Parliamentary Affairs and that hon. Member
says, “वे क्या कर लेंगे?” यह कोई मतलब है? Sir, how are you allowing it?

MR. DEPUTY CHAIRMAN: That is ...(Interruptions)... ...(Interruptions)... to
the Minister. ...(Interruptions)...

SHRI SITARAM YECHURY: Sir, how are you allowing it to go on record?

MR. DEPUTY CHAIRMAN: If that is there I will see it. ...(Interruptions)....

SHRI SITARAM YECHURY: Is it wrong if I come to a conclusion that since the
Minister of Parliamentary Affairs† ...(Interruptions)....

MR. DEPUTY CHAIRMAN: No, no. ...(Interruptions)... ...(Interruptions)...
All right, I will go through the record. ...(Interruptions)...

SHRI SITARAM YECHURY: Sir, then why are you allowing this sort of
disruption? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I am not allowing anybody except Mr. Naresh
Agrawal. ...(Interruptions)...

श्री विनय कटियार: *

MR. DEPUTY CHAIRMAN: I am only allowing Mr. Naresh Agrawal.

*Not recorded.

† Expunged as ordered by the Chair.

...(Interruptions)... ...(Interruptions)... I request all of you to resume your seats. ...(Interruptions)... ...(Interruptions)... I am allowing Mr. Naresh Agrawal. ...(Interruptions)... ...(Interruptions)... Why do you disturb him? ...(Interruptions)...

श्री विनय कटियार: *

SHRI SITARAM YECHURY: Sir, he is again doing it. ...(Interruptions)...

SHRI P. RAJEEVE: Sir, what is happening here? ...(Interruptions)....

MR. DEPUTY CHAIRMAN: Mr. Katiyar, please don't do this. ...(Interruptions)...

श्री विनय कटियार: *

श्री उपसभापति: कटियार जी, बैठिए। I will go through the record. There is no problem. ...(Interruptions) ... कटियार जी, बैठिए।...(व्यवधान)...

SHRI P. RAJEEVE: Sir, the Prime Minister should condemn it. ...(Interruptions)... ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Why do you trouble him? ...(Interruptions)... ...(Interruptions)... You sit down. I will deal with Mr. Katiyar. ...(Interruptions)... ...(Interruptions)... You sit down. ...(Interruptions)... ...(Interruptions)...

श्री नरेश अग्रवाल: माननीय उपसभापति जी, ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Mr. Vinay Katiyar, you tell me...(Interruptions)... ...(Interruptions)... Who will you listen to? Will you listen to me? ...(Interruptions).... Tell me. ...(Interruptions)... ...(Interruptions)... Please take your seat. ...(Interruptions)....

श्री नरेश अग्रवाल: ऐसे सदन नहीं चलेगा, गलतफहमी निकाल दीजिए।...(व्यवधान)... ऐसे सदन नहीं चलेगा। अगर आप डिस्टर्ब करेंगे तो सदन नहीं चल पाएगा।

MR. DEPUTY CHAIRMAN: Mr. Vinay Katiyar, you take your seat. You listen to what he is saying. If you want to reply to any point I can understand that. But why do you trouble him or disturb him? Sit down. ...(Interruptions)... ...(Interruptions)... Your Leader is here. आप लोग बैठिए।...(व्यवधान).... Why do you trouble me? Then you people come and see it. ...(Interruptions)... ...(Interruptions)... Why do you want to do this? ...(Interruptions)... ...(Interruptions)... What is this? ...(Interruptions)... ...(Interruptions)... Mr.

* Not recorded.

Vinay Katiyar, we want to run the House. Why do you create problem?
...(Interruptions)... ...(Interruptions)... Sit down. ...(Interruptions)...
...(Interruptions)... आप लोग अपनी जगह पर जाइए। ...(Interruptions)...
...(Interruptions)... I will call you. ...(Interruptions)... ...(Interruptions)... आप
लोग अपनी जगह पर जाइए। ...(Interruptions)... You go back. I would solve it.
...(Interruptions)... ...(Interruptions)... The House is adjourned for fifteen
minutes. ...(Interruptions)... ...(Interruptions)...

The House then adjourned at twenty minutes past eleven of the clock.

The House re-assembled at thirty five minutes past eleven of the clock,

MR. DEPUTY CHAIRMAN *in the Chair.*

WELCOME TO MEMBERS OF PARLIAMENTARY DELEGATION FROM RUSSIAN FEDERATION

MR. DEPUTY CHAIRMAN : Hon. Members I have an announcement to make. We have with us seated in the special box Members of a parliamentary delegation from Russian Federation. Currently on a visit to our country under the distinguished leadership of His Excellency, Mr. Sergei Naryshkin, Chairman of the State Duma of Federal Assembly of the Russian Federation.

On behalf of the Members of the House and on my own behalf, I take pleasure in extending a hearty welcome to the leader and other members of the delegation and wish our distinguished guests an enjoyable and fruitful stay in our country. We hope that during their stay they would be able to see and learn more about our parliamentary system of our country and our people, and that their visit to this country will further strengthen the friendly bonds that exist between India and Russian Federation. Through them we convey our greetings and best wishes to the Parliament and friendly people of the Russian Federation. Thank you.

MR. DEPUTY CHAIRMAN: Now, Shri Naresh Agrawal.

MATTERS RAISED WITH PERMISSION

Remarks against Mother Teresa by RSS Chief — (Contd.)

श्री नरेश अग्रवाल (उत्तर प्रदेश) : माननीय उपसभापति जी, सवेरे जो मुद्दा उठाया गया और आज जो मुद्दा हम उठा रहे हैं, वह माननीय सदस्य चले गए,....(व्यवधान)...

MR. DEPUTY CHAIRMAN: Please address the Chair.

श्री नरेश अग्रवाल : लेकिन पता नहीं क्यों लेकिन उनके दल के कई बड़े नेता उनको लंगूर, बंदर इत्यादि कहते रहे हैं, मैं नहीं कहता, लेकिन वे लोग कहते रहे हैं, जो उत्तर प्रदेश में हैं।